

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI

Policy Circular No.05 (RE-2006)/2004-09 Dated:28/04/2006.

Subject: Corrigendum to Policy Circular No. 29(RE-2005)/2004-09 dated 06.10.2005 - correction - reg.

The undersigned is directed to refer to the above mentioned Policy Circular No. 29(RE-2005)/2004-09 dated 06.10.2005 and to say that last sentence of para 8 of Policy Circular may be corrected to read as:-

"However, if it is not covered under the said circular, it will be subject to an import licence".

Sd/-
(PRATIMA DIKSHIT)
JOINT DIRECTOR GENERAL OF FOREIGN TRADE

(File No. 01/93/180/M-136/AM05/PC-I(B))